

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 20.11.2020 (FRIDAY)**

**COURT – III (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

**For Admission (After Notice)**

| <b>S. No.</b> | <b>Case No.</b>  | <b>Name of the parties</b>  | <b>Counsel for Appellants</b> | <b>Counsel for Respondents</b>  |
|---------------|--|---|-------------------------------|---|
| <b>1.</b>     | Comp. App. (AT)<br>No. 150 of 2020   | C.A. Udayan Sen<br>Vs.<br>National Financial Reporting Authority<br>(NFRA)<br><br><b>With</b> | Aayushhi Sharma               | Kamal Kant Jha  |
| <b>2.</b>     | Comp. App. (AT)<br>No. 151 of 2020   | Shrenik Baid<br>Vs.<br>National Financial Reporting Authority<br><br><b>With</b>              | Misha Rohtagi Mohta           | Kamal Kant Jha  |
| <b>3.</b>     | Comp. App. (AT)<br>No. 152 of 2020   | Rukshad Daruvala<br>Vs.<br>National Financial Reporting Authority                             | Aayushhi Sharma               | Kirtiman Singh  |
| <b>4.</b>     | Comp. App. (AT)<br>No. 182 of 2020   | J.M. Housing Ltd & Ors.<br>Vs.<br>Surender Kumar Gupta & Ors.                                 | Pradeep K. Mittal             | Rakesh Kumar –R1,<br>R2 & R3<br>Pradeep Sachdeva-<br>R3<br>Sudhir Nandrajog-<br>R6, R7 & R8 |
| <b>5.</b>     | Contempt Case<br>(AT) No. 20 of<br>2020 in Comp.<br>App (AT) (Ins)<br>No. 1245 - 1247<br>of 2019 | State Bank of India<br>Vs.<br>Subodh Kumar Agrawalla & Ors                                    | R.P. Kapur                    | Surjadipta Seth-R1<br>Udayaditya<br>Banerjee-R2 to R4                                       |

**For Hearing**

|           |                                    |  |               |                    |
|-----------|------------------------------------|--|---------------|--------------------|
| <b>6.</b> | Comp. App. (AT)<br>No. 293 of 2019 | Brillio Technologies Pvt. Ltd.<br>Vs.<br>Registrar of Companies & Anr. | Aaryan Sharma | P S Singh-R1 & R 2 |
|-----------|------------------------------------|--|---------------|--------------------|

**Copy to: -**

- 1. Notice Board**
- 2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)**

**By the order of Hon'ble Acting Chairperson**

**-sd/-  
Registrar**